

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH 'GULESTAN' BUILDING NO:6
PRESCOT ROAD, BOMBAY:1

Original Application No. 1140/96

Thursday the 7th day of August 1997.

CORAM: Hon'ble Shri P.P.Srivastava, Member (A)

Savalaram Khandu Kalbhor
Ex. Chargeman Gr.I
Ammunition Factory,
Khadki, Pune.

R/at Kalbhor Nagar
Chinchwad, Pune.

... Applicant.

By Advocate Shri R.C. Ravlani.

V/s.

Union of India through
The Secretary,
Ministry of Defence
South Block, New Delhi.

The Chief Controller of
Defence Accounts (Pensions)
Draupadhi Ghat,
Allahabad

The General Manager
Ammunition Factory
Khadki, Pune.

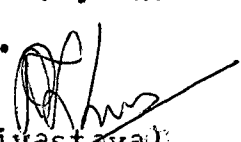
... Respondents.

By Advocate Shri R.K. Shetty.

ORDER (ORAL)

¶ Per Shri P.P. Srivastava, Member (A) ¶

The learned counsel for the applicant Shri Ravlani mentions that the calculations appened by the respondents along with their reply at R IV which is the final award of the Pension, PPO No.C/ FYS/Corr/1713/85 is correctly been paid as was required to be done by the Department. In view of this since the calculation has now been made available, the applicant seeks permission to withdraw the O.A. The O.A. is therefore disposed of as withdrawn.


(P.P. Srivastava)
Member (A)